

C. A. T. Bench, JAIPUR

Date of Order	Orders
30.3.99	Sh. K. L. Thawani, counsel for the applicant Sh. K. N. Sharma, counsel for the respondents Counsel for the applicant prays for time to argue. May be listed for final disposal at the stage of admission on 17.5.99.
26.4.99	C. Krishna (GOPAL KRISHNA) Vice Chairman (J) <u>MA No. 115/99</u> Mr. K. L. Thawani - Counsel for applicant Mr. K. N. Sharma - Counsel for respondents. With this M.A. the applicant wants to withdraw the O.A. No. 171/98. It is not opposed by the respondents. The M.A. is allowed to withdraw O.A. No. 171/98. The M.A. and O.A. No. 171/98 stands disposed of accordingly.
Received Kamalluaya Recd 11.5.99	Central Administration Unit Jaipur Bench, JAIPUR. Certified That no further action is Required To Be Taken. The Case is Fit For Consideration To Record. Dealing Asstt. Record Section Officer Mr. N. S.Keeper (Judicial) (Ratan Prakash) M (J).